

status which confers security of tenure as well as pensionary benefits analogous to those available to permanent employees.

Allotment of Cement and Steel to Collieries

467. **Shri Matin:** Will the Minister of Steel, Mines and Fuel be pleased to state:

- (a) the quota of cement and steel allotted during the second quarter of the year to Government collieries; and
(b) the quota of cement and steel allotted during the same period to private collieries?

The Minister of Steel, Mines and Fuel (**Sardar Swaran Singh**): (a) and (b). The required information for the quarter April to June, 1957 is given below:—

	(a)	(b)
	Govt. collieries Tons	Private collieries Tons
Cement	7890	16110
Steel	6673.50	5600

PAPERS LAID ON THE TABLE

HYDERABAD STATE BANK (COMPENSATION) RULES

The Minister of Finance (**Shri T. T. Krishnamachari**): Sir, I beg to lay on the Table, under sub-section (3) of section 41 of the State Bank of Hyderabad Act, 1956, a copy of the Hyderabad State Bank Compensation) Rules, 1956, published in the Notification No. S.R.O. 2274, dated the 14th October, 1956. [Placed in Library. See No. S-152/57.]

FURTHER INFORMATION ON SUPPLEMENTARIES TO STARRED QUESTION No. 134

The Deputy Minister of Works, Housing and Supply (**Shri Anil K. Chanda**): Sir, I beg to lay on the Table a copy of the statement containing further information on the Supplementaries to Starred Question No. 134 answered on the 18th July, 1957.

Statement

While replying to Supplementaries to the Starred Question No. 134, on the 18th July, 1957, regarding the amount allocated to the Punjab under the Low Income Group Housing Scheme, I had *inter alia* stated that in the Second Plan, there was no target so far as the number of houses was concerned. Although I had also mentioned that Rs. 40 crores had been allotted and the maximum help that could be given in regard to any particular house was Rs. 8,000/- from which it should normally be possible to calculate the number of houses, which could be built out of Rs. 40 crores, I would like to add that a target of 68,000 houses had actually been laid under the 2nd Five Year Plan but this target would, of necessity, be regarded as notional rather than physical due to various changing factors, such as, pre and post-budget rise in the cost of building materials, revision of ceiling costs in the case of Local Bodies and wide flexibility in the permissible costs of construction.

BUSINESS ADVISORY COMMITTEE FIFTH REPORT

Sardar Hukam Singh (Bhatinda): Sir, I beg to present the Fifth Report of the Business Advisory Committee.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

EXPLOSION OF A RAILWAY WAGON AT ASANSOL RAILWAY STATION ON 31-7-57

Shri Tangamani (Madurai): Sir, under Rule 197, I beg to call the attention of the Minister of Railways to the following matter of urgent public importance and I request that he may make a statement thereon:

"The explosion of a Railway wagon at Asansol Railway Station on the 31st July, 1957."

The Minister of Railways (**Shri Jagjivan Ram**): Sir, a covered goods wagon loaded with over 100 packages of fireworks, booked from stations in Madras State to a number of stations